

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :12/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/39391/2024 ARBP/82/2024	BIJAN KUMAR BARIK VS PEOPLES EMPOWERMENT TRUST, BBSR	ANUP KUMAR PATTNAIK VS	// () //
2	D-BLAPL/27102/2024 BLAPL/9278/2024	NIRAKAR BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	TANGI (KHURDA) /547 /2024 J.M.F.C,TANGI(Khordha) GR/0000511/2024
3	D-BLAPL/27372/2024 BLAPL/9279/2024	RAHUL KUMAR VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHUBANESWAR G.R.P.S. /134 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000423/2024
4	D-BLAPL/27537/2024 BLAPL/9280/2024	TAPAS KUMAR PRADHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	JODA /242 /2024 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000018/2024
5	D-BLAPL/25550/2024 BLAPL/9281/2024	SURESH BISWAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR SADAR /218 /2019 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000032/2023
6	D-BLAPL/27324/2024 BLAPL/9282/2024	RITESH BISWAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000008/2024
7	D-BLAPL/26255/2024 BLAPL/9283/2024	MOSES KHORA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SPL.TASK FORCE /20 /2024 JMFC, SEMILIGUDA(Koraput) GR/0000184/2024
8	D-BLAPL/27361/2024 BLAPL/9284/2024	SANGRAM PARIDA @ SK. ROUNAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C,CUTTACK(Cuttack) GR/0000721/2024
9	D-BLAPL/27305/2024 BLAPL/9285/2024	SUJIT KANAR VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /707 /2021 C.J.M.,ANGUL(Anugul) CT/0000022/2022
10	D-BLAPL/27103/2024 BLAPL/9286/2024	MANOJ KUMAR SAHU VS STATE OF ODISHA	MANORANJAN DAS VS	SATYABADI /363 /2022 J.M.F.C. (II), PURI(Puri) GR/0002619/2022
11	D-BLAPL/27478/2024 BLAPL/9287/2024	SARADA MAHESH GOYAL VS STATE OF ODISHA	KARUNAKAR RATH VS	PATNAGARH /244 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000989/2024

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12	D-BLAPL/27230/2024 BLAPL/9288/2024	SUNDAR SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LOISINGHA(BOLANGIR) /136 /2022 2ND ADDL.DIST.JUDGE, BALANGIR(Balangir) SC/0000098/2022
13	D-BLAPL/27240/2024 BLAPL/9289/2024	LOCHAN KUMAR PATEL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /137 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000134/2024
14	D-BLAPL/26665/2024 BLAPL/9290/2024	DEBADUTTA DAS VS STATE OF ODISHA(VIG.)	SUKANTA KUMAR DALAI VS	BALASORE VIGILANCE /30 /2023 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000009/2023
15	D-BLAPL/27377/2024 BLAPL/9291/2024	T. SHYAM SUNDAR SUBUDHI VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	HINJILI /331 /2024 J.M.F.C.,HINJILI(Ganjam) GR/0000332/2024
16	D-BLAPL/27379/2024 BLAPL/9292/2024	T. SHYAM SUNDAR SUBUDHI VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	HINJILI /361 /2024 J.M.F.C.,HINJILI(Ganjam) GR/0000362/2024
17	D-BLAPL/26680/2024 BLAPL/9293/2024	JACOB NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /43 /2019 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000075/2019
18	D-BLAPL/25825/2024 BLAPL/9294/2024	RAJA @ RAJKISHORE DALEI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /162 /2024 J.M.F.C.,PURI(Puri) GR/0000616/2024
19	D-BLAPL/26929/2024 BLAPL/9295/2024	RAJENDRA BAG VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TUSRA /227 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000069/2024
20	D-BLAPL/27323/2024 BLAPL/9296/2024	MANJU MAHARANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000079/2023
21	D-BLAPL/27407/2024 BLAPL/9297/2024	DHEERAJ KUAMR SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BISRA /132 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000796/2024
22	D-BLAPL/27435/2024 BLAPL/9298/2024	RITESH BHOI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	DEOGARH /353 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D) CT/0000738/2024
23	D-BLAPL/25419/2024	ARUNA SETHI	APURBA DAS	BHADRAK RURAL /442 /2021

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	BLAPL/9299/2024	VS STATE OF ODISHA	VS	A.D.J.,BHADRAK(Bhadrak) Spl/0000127/2021
24	D-BLAPL/27475/2024 BLAPL/9300/2024	DANARDAN NAHAK @ JANARDAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /686 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001565/2024
25	D-BLAPL/26489/2024 BLAPL/9301/2024	ADITYA @ BUBUN @ BIPINI MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	TALCHER TOWN /654 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001233/2024
26	D-BLAPL/27473/2024 BLAPL/9302/2024	TULU @ RAMESH PATASAHANI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JATNI P.S. /45 /2023 3RD ADJ BHUBANESWAR(Khordha) CT/0000198/2023
27	D-BLAPL/27443/2024 BLAPL/9303/2024	PRADEEP NAIK @ PRADEEP KUMAR NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /139 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000425/2024
28	D-BLAPL/27418/2024 BLAPL/9304/2024	SUNIL PRASAD VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 J.M.F.C., KESINGA(Kalahandi) 2(A)CC/0000078/2024
29	D-BLAPL/27512/2024 BLAPL/9305/2024	TARANI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000079/2022
30	D-BLAPL/27426/2024 BLAPL/9306/2024	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NAYAPALLI P.S. /202 /2023 5TH ADDL.SESIONS JUDGE, BBSR(Kho TR/0000284/2023
31	D-BLAPL/27502/2024 BLAPL/9307/2024	JEETU @ JASOBANTA PANDAB VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /168 /2022 A.D.J.,SUNDARGARH(Sundargarh) ST/0000024/2024
32	D-BLAPL/27492/2024 BLAPL/9308/2024	CHATURBHUJA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /176 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000059/2024
33	D-BLAPL/22135/2024 BLAPL/9309/2024	MD. RAZAB ALI VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /72 /2023 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000068/2023
34	D-BLAPL/27413/2024 BLAPL/9310/2024	BAHADUR CHAPEYAR VS	JAYAKRISHNA MOHAPATRA VS	CHANDUA /48 /2021 SPECIAL JUDGE,BARIPADA(Mayurbhanj

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35	D-BLAPL/27698/2024 BLAPL/9311/2024	STATE OF ODISHA BIBHUDANANDA MISHRA VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR DASH VS	Spl/0000061/2021 CUTTACK VIGILANCE /9 /2024 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000021/2024
36	D-BLAPL/27513/2024 BLAPL/9312/2024	STATE OF ODISHA(VIG.) PRADEEP PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /358 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000384/2023
37	D-BLAPL/27543/2024 BLAPL/9313/2024	KADU @ KADESWAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /677 /2023 ASSISTANT SESSION JUDGE(STC)BARIPADA ST/0000088/2024
38	D-BLAPL/27520/2024 BLAPL/9314/2024	BRAHMA MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHAKAPADA PS /93 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamara) Spl/0000163/2024
39	D-BLAPL/27521/2024 BLAPL/9315/2024	RADHA KANTA BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BHADRAK TOWN /486 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000031/2024
40	D-BLAPL/26764/2024 BLAPL/9316/2024	SUMANTA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /147 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000038/2022
41	D-BLAPL/27591/2024 BLAPL/9317/2024	GIRISH CHANDRA JENA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000417/2024
42	D-BLAPL/27601/2024 BLAPL/9318/2024	SOHEB KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CDA-II /94 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000602/2024
43	D-BLAPL/27556/2024 BLAPL/9319/2024	RAJAT KUMAR PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /375 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000466/2024
44	D-BLAPL/27550/2024 BLAPL/9320/2024	BIBHU PRASAD SAHOO @ KUNU VS STATE OF ODISHA	ARIJEET MISHRA VS	BARAMBA /170 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000246/2024
45	D-BLAPL/27759/2024 BLAPL/9321/2024	DHARANIDHAR NAYAK VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	CUTTACK VIGILANCE /25 /2024 SPECIAL JUDGE(VIGILANCE),ANGUL(Angul) GR/0000003/2024

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46	D-BLAPL/27548/2024 BLAPL/9322/2024	SANTOSH BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	TANGI /162 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000843/2024
47	D-BLAPL/27477/2024 BLAPL/9323/2024	M. SRIKANT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DHARAMGARH /137 /2024 J.M.F.C.,DHARAMGARH(Kalahandi) CT/0000329/2024
48	D-BLAPL/25369/2024 BLAPL/9324/2024	KALIA @ LALAT KUMAR PANDIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /527 /2023 J.M.F.C,TANGI(Khordha) GR/0000461/2023
49	D-CMAPL/38943/2024 CMAPL/289/2024	KISHORI MOHANTY VS RANJITA SWAIN	PRAFULLA CHANDRA DAS VS	// ()//
50	D-CMAPL/36543/2024 CMAPL/290/2024	PRAFULLA BISWAL VS BIJAYALAXMI BISWAL	ADV. VS	// ()//
51	D-CMAPL/39127/2024 CMAPL/291/2024	BISHNU PRASAD BISOYI VS STATE OF ORISSA	ADV. VS	// ()//
52	D-CMAPL/39238/2024 CMAPL/292/2024	BAIDYANATH MAJHI VS STATE OF ODISHA	ADV. VS	// ()//
53	D-CMAPL/39251/2024 CMAPL/293/2024	SURYA KANTA RAY VS STATE OF ODISHA	SWETLANA DAS VS	// ()//
54	D-CMAPL/39260/2024 CMAPL/294/2024	SOUDAMINI PAL VS HENA DEI	DR. SUJATA DASH VS	// ()//
55	D-CMAPL/35282/2024 CMAPL/295/2024	MINA MALLIK VS BHANWAR SHAHA WALI TAKIA MAZAR,CUTTACK	ADV. VS	// ()//
56	D-CMAPL/36486/2024 CMAPL/296/2024	KOHINOOR BIBI VS RAMESH CHANDRA ROUT	SURYAKANTA DWIBEDI VS	// ()//
57	D-CMP/36299/2024	DHARANIDHAR PATEL	NRUSINGH CHARAN ROUT	//

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	CMP/1027/2024	VS YUDHISTHIR NAYAK	VS	A.D.J.,KUCHINDA(Sambalpur) RFA/0000003/2021
58	D-CMP/38919/2024 CMP/1028/2024	GOPINATH PANDA VS KANHU CHARAN PANDA	PRAKASH KUMAR MISHRA VS	// CIVIL JUDGE(SD), KHANDAPARA(Naya CS/0000037/2020
59	D-CMP/39201/2024 CMP/1029/2024	JATU SAHU VS SK.NABI BUX	BRAHMANANDA TRIPATHY VS	// CIVIL JUDGE (JD),2ND COURT,CUTTACK CS/0000773/2022
60	D-CMP/39231/2024 CMP/1030/2024	BASANTA BEHERA @ BASANTA KUMAR BEHERA VS RABINDRA BEHERA	AMIT PRASAD BOSE VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000054/2006
61	D-CMP/34846/2024 CMP/1031/2024	NANDITA MOHAPATRA VS COLLECTOR, CUTTACK	PRAFULLA KUMAR LENKA VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cut CS/0000170/2000
62	D-CMP/36654/2024 CMP/1032/2024	BAMANA CHARAN JENA VS MANOJ KUMAR JENA	LAXMAN PRADHAN VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000694/2024
63	D-CMP/37827/2024 CMP/1033/2024	SHREE SHREE BABA KAPILESWAR DEV, PURI VS CHITTARANJAN MOHAPATRA	BIBEKANANDA BHUYAN VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000455/2019
64	D-CMP/39315/2024 CMP/1034/2024	DAMAYANTI PANDA VS AKSHYA KUMAR SAHU	SATYA PRAKASH MAHAPATRA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000132/2006
65	D-CMP/35427/2024 CMP/1035/2024	ABDUL HAKIM KHAN VS ASIF ALI KHAN	NIRANJAN PANDA VS	// A.D.J. SALIPUR(Cuttack) Fao/0000039/2023
66	D-CONTC/38667/2024 CONTC/6732/2024	JAGANNATH MANDANGI VS ASWATHY S., IAS	ADV. VS	// () //
67	D-CONTC/38668/2024 CONTC/6733/2024	SUBHADRA KARAN VS ASWATHY S., IAS	ADV. VS	// () //
68	D-CONTC/38669/2024 CONTC/6734/2024	MUDULI MUNDA VS	ADV. VS	// ()

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69	D-CONTC/38671/2024 CONTC/6735/2024	ASWATHY S., IAS GOKUL CHANDRA NAIK VS	ADV. VS	// // ()
70	D-CONTC/38672/2024 CONTC/6736/2024	ASWATHY S., IAS RASHMIMAYEE BEHERA VS	ADV. VS	// // ()
71	D-CONTC/38675/2024 CONTC/6737/2024	ASWATHY S., IAS RAJESH BIDIKA VS	ADV. VS	// // ()
72	D-CONTC/38725/2024 CONTC/6738/2024	ASWATHY S., IAS LALU MIRDHA VS	AMIT PRASAD BOSE VS	// // ()
73	D-CONTC/38818/2024 CONTC/6739/2024	RUDRA MOHAN NAYAK, TAHASILDAR,PATNAGARH BIKALI CHARAN SWAIN VS	ADV. VS	// // ()
74	D-CONTC/38845/2024 CONTC/6740/2024	SUDHANSU MOHAN SAMAL, IAS SANMANI KUMBHAR @ SANAMANI BICHHI VS	KULDEEP MOHANTY VS	// // ()
75	D-CONTC/38988/2024 CONTC/6741/2024	BRIJESH KUMAR RAI, IPS BRAJENDRA NATH DAS VS	ADV. VS	// // ()
76	D-CONTC/39006/2024 CONTC/6742/2024	BRUNDABAN SATPATHY, IAS ASISH KUMAR SAHU VS	ADV. VS	// // ()
77	D-CONTC/39119/2024 CONTC/6743/2024	NARASINGHA DHAL, EXCISE COMMISSIONER, CUTTACK DHARMANANDA SWAIN VS	ANIL KUMAR BEHERA VS	// // ()
78	D-CONTC/39017/2024 CONTC/6744/2024	MANAS RANJAN BARIK,P.SECY., LAW DEPT. PULIN KUMAR DASH VS	ULLASH CHANDRA MOHANTY VS	// // ()
79	D-CONTC/39122/2024 CONTC/6745/2024	MANOJA AHUJA, IAS SHIBA CHARAN MAJHI VS	ADV. VS	// // ()
		VIR VIKRAM YADAV, I.A.S.,		//

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80	D-CONTC/39136/2024 CONTC/6746/2024	DHABALESWAR SETHIA VS KARTIKA JALI, CEO, BHAWANIPATNA CENTRAL CO-OPERATIVE BANK LTD.	ADV. VS	// 0 //
81	D-CONTC/39147/2024 CONTC/6747/2024	SAMAL NAIK VS UMAKANTA PARIDA, SUB-COLLECTOR, CHAMPUA,KEONJHAR	SOUMYA MISHRA VS	// 0 //
82	D-CONTC/39024/2024 CONTC/6748/2024	BHASKAR HARI TRIPATHY VS SASWATA MISHRA, IAS	BIBHUTI BHUSAN SWAIN VS	// 0 //
83	D-CONTC/39152/2024 CONTC/6749/2024	ROYARAM MUNDA VS UMAKANTA PARIDA, SUB-COLLECTOR, CHAMPUA,KEONJHAR	SOUMYA MISHRA VS	// 0 //
84	D-CONTC/39121/2024 CONTC/6750/2024	SANUJIT DAS VS SRI VIR VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/39153/2024 CONTC/6751/2024	GOPINATH MUNDA VS UMAKANTA PARIDA, SUB-COLLECTOR, CHAMPUA,KEONJHAR	SOUMYA MISHRA VS	// 0 //
86	D-CONTC/39163/2024 CONTC/6752/2024	BASANTA KUMAR PRADHAN VS MANORANJAN MALLIK, DIRECTOR, SECONDARY EDUCATION, ORISSA	ADV. VS	// 0 //
87	D-CONTC/39187/2024 CONTC/6753/2024	MINA NAIK VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
88	D-CONTC/39232/2024 CONTC/6754/2024	SARAT CHANDRA MOHAPATRA VS KHETRA MOHAN SWAIN, TAHASILDAR, ATHAGARH	ADV. VS	// 0 //
89	D-CONTC/39264/2024 CONTC/6755/2024	DEBENDRANATH SETHI VS SALINI PANDIT, IAS	ADV. VS	// 0 //
90	D-CONTC/39320/2024 CONTC/6756/2024	DIBYARANJAN SAHOO VS AKRURA BARIK, OES	ADV. VS	// 0 //
91	D-CONTC/35803/2024	SURENDRA PRASAD NAYAK	DURGESH NARAYAN RATH	//

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	CONTC/6757/2024	VS	VS	0
		ASWATHY S., IAS		//
92	D-CONTC/35828/2024	MANJULATA SAMAL	ADV.	//
	CONTC/6758/2024	VS	VS	0
		ASWATHY S., IAS		//
93	D-CONTC/38595/2024	PRADEEP KUMAR NAYAK	ADV.	//
	CONTC/6759/2024	VS	VS	0
		ASWATHY S., I.A.S,		//
94	D-CONTC/39042/2024	SUBASINI SAHOO	SAKUNTALA GHOSH	//
	CONTC/6760/2024	VS	VS	0
		ARUN KUMAR SAHU, IAS		//
95	D-CONTC/39258/2024	JAYANTI SAHOO	LAXMIKANTA MOHANTY	//
	CONTC/6761/2024	VS	VS	0
		SABITA SAHOO, OES-II		//
96	D-CONTC/35401/2024	NIRANJAN SAHOO	PRAJIT KUMAR PRADHAN	//
	CONTC/6762/2024	VS	VS	0
		M.ASWATHY, IAS		//
97	D-CONTC/35407/2024	LAXMIKANTA PRADHAN	PRAJIT KUMAR PRADHAN	//
	CONTC/6763/2024	VS	VS	0
		M. ASWATHY, IAS		//
98	D-CONTC/37969/2024	NIRANJAN ROUT	SUDHANSU SEKHAR JENA	//
	CONTC/6764/2024	VS	VS	0
		SANJAY KUMAR SINGH, COMMNR. B.M.C		//
99	D-CONTC/39164/2024	TARANGABALA PRUSTY	ADV.	//
	CONTC/6765/2024	VS	VS	0
		SHUBHA SHARMA, IAS		//
100	D-CONTC/36302/2024	RAJALAXMEE PATRA	ADV.	//
	CONTC/6766/2024	VS	VS	0
		ASWATHY S., IAS		//
101	D-CONTC/36674/2024	DULEI NAIK	ADV.	//
	CONTC/6767/2024	VS	VS	0
		ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY., W.R DEPT.		//
102	D-CONTC/36689/2024	DAMODAR HATI	ADV.	//
	CONTC/6768/2024	VS	VS	0

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103	D-CONTC/36757/2024 CONTC/6769/2024	ANU GARG, P.SECY., W.R DEPT. DURJAN DIRIA VS SASWATA MISHRA, I.A.S	ADV. VS	// // (//
104	D-CONTC/36763/2024 CONTC/6770/2024	SABITRI BISI VS SASWATA MISHRA, I.A.S	ADV. VS	// // (//
105	D-CRLA/24439/2024 CRLA/897/2024	SANTOSH PRUSTY@SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KALIAPANI /24 /2021 SPL.JUDGE,JAJPUR(Jajapur) Spl/000040/2021
106	D-CRLA/26250/2024 CRLA/898/2024	PRADYUMNA ROUTRAY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIKUDA /12 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/000006/2023
107	D-CRLMC/24744/2024 CRLMC/3495/2024	BAISAKHU SINGH @ BAISAKU SINGH VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	BALASORE VIGILANCE /16 /2021 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/000005/2021
108	D-CRLMC/25037/2024 CRLMC/3496/2024	BAKHARI MIAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /67 /2012 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000169/2012
109	D-CRLMC/25821/2024 CRLMC/3497/2024	JAYANTA SABAR VS STATE OF ODISHA	ABHILASH MISHRA VS	//0 J.M.F.C, JAIPATNA(Kalahandi) 2(B)CC/000002/2023
110	D-CRLMC/23890/2024 CRLMC/3498/2024	SIPUN PRUSTY VS STATE OF ODISHA	RAMESH AGARWAL VS	CDA-II /19 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000106/2024
111	D-CRLMC/27055/2024 CRLMC/3499/2024	BADAL@SANGARAM BEURA@BEHERA VS STATE OF ODISHA	DEBASHIS MITRA VS	DHARMASALA /420 /2009 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000725/2009
112	D-CRLMC/25619/2024 CRLMC/3500/2024	DEBASHIS MOHANTY VS STATE OF ODISHA	ABINASH ACHARYA VS	EOW,BHUBANESWAR /22 /2014 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003494/2014
113	D-CRLMC/26958/2024 CRLMC/3501/2024	AJIT KUMAR PRADHAN VS STATE OF ODISHA	ABINASH ACHARYA VS	EOW,BHUBANESWAR /22 /2014 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003494/2014

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114	D-CRLMC/27310/2024 CRLMC/3502/2024	LAXMIKANTA PUHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	AUL /83 /2019 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000044/2019
115	D-CRLMC/25815/2024 CRLMC/3503/2024	KAMALAKANTA SUNDARAY VS AKULA CHANDRA PARIDA	KAILASH CHANDRA KAR VS	PIPLI /551 /2021 J.M.F.C.,PIPLI(Puri) ICC/0000102/2022
116	D-CRLMC/27354/2024 CRLMC/3504/2024	BIBHUDAR PRADHAN@PRABESH KUMAR PRADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PIPLI /112 /2024 J.M.F.C.,PIPLI(Puri) GR/0000183/2024
117	D-CRLMC/27382/2024 CRLMC/3505/2024	PRASANNA ROUT@PRASANTA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /63 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) GR/0000007/2024
118	D-CRLMC/27358/2024 CRLMC/3506/2024	NARESH MEHER VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TELKOI /143 /2024 J.M.F.C.,TELKOI(Kendujhar) CMC/0000020/2024
119	D-CRLMC/27364/2024 CRLMC/3507/2024	NARESH MEHER VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TELKOI /143 /2024 J.M.F.C.,TELKOI(Kendujhar) CMC/0000021/2024
120	D-CRLMC/26873/2024 CRLMC/3508/2024	BALAKRUSHNA GOUDA VS STATE OF ODISHA	AMIT BISWAL VS	DHARAKOT PS /214 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001239/2023
121	D-CRLMC/27596/2024 CRLMC/3509/2024	KRISHNA CHANDRA NIMALU VS RAJENDRA PRASAD DASH	PRASANNA KUMAR MISHRA VS	/ /0 J.M.F.C,GUNUPUR(Rayagada) ICC/0000003/2018
122	D-CRLMC/26875/2024 CRLMC/3510/2024	UTTAM KUMAR SWAIN VS STATE OF ODISHA	AMIT BISWAL VS	DHARAKOT PS /214 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001239/2023
123	D-CRLMC/27082/2024 CRLMC/3511/2024	SAHANA PARWIN VS S.K.MANWAR	MANORANJAN MISHRA VS	/ /0 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR CRREV/0000024/2022
124	D-CRLMC/27438/2024 CRLMC/3512/2024	GABAKA SURESH KUMAR@BHASKAR VS GABAKA DIPIKA	DEBASIS TRIPATHY VS	MATHILI /189 /2023 J.M.F.C.,MATHILI(Malkangiri) MISCA/0000004/2024
125	D-CRLMC/26061/2024	HARI MANDAL@HARI CHANDRA MANDAL	SOUBHAGYA KUMAR DASH	RAYAGADA /41 /2012

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	CRLMC/3513/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000237/2012
126	D-CRLMC/26062/2024 CRLMC/3514/2024	HARI MANDAL@HARI CHANDRA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /45 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000254/2012
127	D-CRLMC/26225/2024 CRLMC/3515/2024	PRATAP BHUYAN@SABAR PRATAP KUMAR BHUYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /27 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000182/2012
128	D-CRLMC/27703/2024 CRLMC/3516/2024	PRAKASH KUMAR JENA VS ROJALIN BISWAL	ANUPAM RATH VS	//0 J.M.F.C.(IV),CUTTACK(Cuttack) DV/0000224/2022
129	D-CRLMC/26412/2024 CRLMC/3517/2024	PRATAP BHUYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /41 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000237/2012
130	D-CRLMC/26709/2024 CRLMC/3518/2024	SURENDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /40 /2012 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000245/2012
131	D-CRLREV/27279/2024 CRLREV/492/2024	BODAVALASA SANKAR RAO VS STATE OF ODISHA	S.S.RAY (2) VS	PARLAKHEMUNDI /166 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE MISCA/0000065/2024
132	D-CRP/38210/2024 CRP/32/2024	SRI SRI RADHAKRUSHNA JEW BIJE SALDIHA VS HAREKRUSHNA JENA	NIRANJAN LENKA VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000044/2023
133	D-JCRLA/27505/2024 JCRLA/148/2024	SITA HEMBRAM VS STATE OF ODISHA	ADV VS	SAHADEV KHUNTA /391 /2019 DISTRICT & SESSIONS JUDGE,BALASOR ST/0000126/2020
134	D-JCRLA/27508/2024 JCRLA/149/2024	BUDU BAGH VS STATE OF ODISHA	ADV VS	RAYAGADA TOWN /400 /2019 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000061/2019
135	D-JCRLA/27511/2024 JCRLA/150/2024	BULU@GUDU DAS VS STATE OF ODISHA	ADV VS	SAHID NAGAR P.S. /342 /2020 C.J.M.,KHURDA(Khordha) CT/0000052/2021
136	D-JCRLA/27515/2024 JCRLA/151/2024	RAJARAM MUDULI VS	ADV VS	KAKIRIGUMMA /51 /2020 SPECIAL JUDGE,JEYPORE(Koraput)

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137	D-JCRLA/27588/2024 JCRLA/152/2024	STATE OF ODISHA GANGADHAR BHUYAN VS STATE OF ODISHA	ADV. VS	TR/0000063/2020 RAMAGIRI /40 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000027/2022
138	D-MACA/34408/2024 MACA/922/2024	M/S SRIRAM GENERAL INSURANCE CO.LTD., RAJASTHAN VS BABULA MAHAPATRA	ANUPAM DASH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000217/2017
139	D-MACA/32897/2024 MACA/923/2024	MANAGER (LEGAL) CHOLAMANDALAM M/S GENERAL INSURANCE CO.LTD.BBSR VS SARAT KUMAR NAYAK	ADAM ALI KHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000051/2018
140	D-MACA/37268/2024 MACA/924/2024	ORIENTAL INSURANCE CO.LTD., BALASORE VS LILIMA KUA	NAYAN BEHARI DAS VS	// 1ST ADDL SESSIONS JUDGE, SAMBALP Mac/0000040/2021
141	D-MACA/36547/2024 MACA/925/2024	BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD, ROURKELA VS BASANTI SAHOO	SOMANATH ROY VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000010/2023
142	D-MATA/36625/2024 MATA/336/2024	BASUDEV ACHARYA VS SUSAMA ACHARYA	AKSHYANGSHU SEKHAR NANDY VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000105/2023
143	D-RPFAM/38799/2024 RPFAM/258/2024	SAMARENDRA SAHOO VS URJITA MOHANTY	H.V.B.R.K.DORA VS	// JUDGE FAMILY COURT,BHUBANESWA CMC/0000001/2024
144	D-RSA/34616/2024 RSA/326/2024	KUMUDINI BHAINSAL VS SOUBHAGYA BHAINSAL	SHAMBHU CHARAN NATH SHARMA VS	// DISTRICT & SESSIONS JUDGE,SUNDER Mat/0000001/2021
145	D-RSA/35652/2024 RSA/327/2024	ANJUMAN BANOO VS MIR GULAM RAB	ARUN KUMAR MISHRA 2 VS	// A.D.J. SALIPUR(Cuttack) RFA/0000101/2014
146	D-RVWPET/38030/2024 RVWPET/207/2024	AMBUJEE RATH VS AJAY KUMAR RATH	DIPTI RANJAN BHOKTA VS	// () //
147	D-RVWPET/34425/2024 RVWPET/208/2024	EAST COAST RAILWAY CHIEF ENGINEER,BHUBANESWAR VS M/S. GANNON AND DUNKERLY CO LTD.,DELHI	DILLIP KUMAR SAHU,C.G.C VS	// () //

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148	D-RVWPET/38439/2024 RVWPET/209/2024	RANJAN KUMAR SATPATHY VS PRINCIPAL SECRETARY TO GOVT. ODISHA WATER RESOURCES DEPARTMENT BBSR	ADV. VS	// ()
149	D-TRP(C)/39557/2024 TRP(C)/279/2024	ASHALATA JENA VS AJAY KUMAR JENA	BIKRAM KESHARI RAJ VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000705/2023
150	D-TRPCRL/27016/2024 TRPCRL/81/2024	PRABHAT KUMAR SAHU VS STATE OF ODISHA(VIG.)	BIJAY KUMAR BEHERA VS	SAMBALPUR VIGILANCE /116 /2015 A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR CT/0000006/2018
151	D-TRPCRL/27730/2024 TRPCRL/82/2024	MOHAMMED SAKIR@KARFI VS RAHEMATI BEGUM@REHNUMA BEGUM	SANDEEP RAJ PANDA VS	MAHILA P.S. BUXIBAZAR /20 /2024 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000074/2024
152	D-WA/36693/2024 WA/2476/2024	BIRAJA PRASAD ACHARYA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// () //
153	D-WA/37200/2024 WA/2477/2024	STATE OF ODISHA VS NIRANJAN PATRA	R.N. MISHRA, A.G.A. VS	// () //
154	D-WA/38801/2024 WA/2478/2024	SHIVADATTA TRIPATHY VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// () //
155	D-WA/35102/2024 WA/2479/2024	GOVERNING BODY OF PANCHAYAT SAMITI HIGHER SECONDARY SCHOOL, BOLANGIR VS MINATI RATHA	CHHOK KUMAR PARIDA VS	// () //
156	D-WA/37571/2024 WA/2480/2024	STATE OF ODISHA VS GUNAKAR PANDA	RABI NARAYAN MISHRA,A.G.A. VS	// () //
157	D-WA/35840/2024 WA/2481/2024	JAGANNATH MOHANTY VS STATE OF ODISHA	NITISH KUMAR MISHRA VS	// () //
158	D-WA/37634/2024 WA/2482/2024	STATE OF ODISHA VS APARNARANI TRIPATHY	AMIYA KUMAR MISHRA,A.G.A. VS	// () //
159	D-WA/37653/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A.	//

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	WA/2483/2024	VS	VS	0
		SURYNARAYAN DASH		//
160	D-WA/37968/2024	M/S. BHARAT PETROLEUM CORPORATION LTD., BBSR	SRINIVAS PATNAIK	//
	WA/2484/2024	VS	VS	0
		SUSANTA KUMAR MOHAPATRA		//
161	D-WA/37673/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/2485/2024	VS	VS	0
		SABITA BARIK		//
162	D-WA/36574/2024	DR.AMBIKA MOHAPATRA	KUNAL KUMAR SWAIN	//
	WA/2486/2024	VS	VS	0
		STATE OF ODISHA		//
163	D-WA/39248/2024	M/S.DEV MEDICINES,CUTTACK	SATYABRATA MOHANTY (1)	//
	WA/2487/2024	VS	VS	0
		STATE OF ODISHA		//
164	D-WA/37917/2024	STATE OF ODISHA	GYANARANJAN MAHAPATRA, A.G.A.	//
	WA/2488/2024	VS	VS	0
		KUNJA BIHARI DAS		//
165	D-WP(C)/38862/2024	RAMESH RAUT @ RAMESH KUMAR RAUT	RANJIT SAMAL	//
	WP(C)/22917/2024	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/38880/2024	BIJAY KETAN SAHOO	SRINIBASH SATAPATHY	//
	WP(C)/22918/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/39174/2024	ORISSA INDUSTRIAL TRAINING CENTRE, ANGUL	ARUPANANDA GOSWAMY	//
	WP(C)/22919/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/38407/2024	BIRANCHI NARAYAN SAHOO	BIJAY KUMAR BEHERA	//
	WP(C)/22920/2024	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/39190/2024	GURU PRASAD BEHERA	GOURAV KUMAR ROY CHOUDHURY	//
	WP(C)/22921/2024	VS	VS	0
		THE CHIEF COMNR OF CT AND GST, ODISHA, CUTTACK		//
170	D-WP(C)/39404/2024	PURNA CHANDRA SHA	PRASANTA KUMAR NANDA	//
	WP(C)/22922/2024	VS	VS	0

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171	D-WP(C)/38967/2024 WP(C)/22923/2024	STATE OF ODISHA B.SAMLAM VS	BEDA PRAKASH PANDA VS	// // 0
172	D-WP(C)/38852/2024 WP(C)/22924/2024	STATE OF ODISHA GODABARI PADHI VS	LAXMIKANTA MOHANTY VS	// // 0
173	D-WP(C)/38853/2024 WP(C)/22925/2024	STATE OF ODISHA HARIHAR CHOUDHURY VS	JAJATI KISHORE MOHANTY VS	// // 0
174	D-WP(C)/39145/2024 WP(C)/22926/2024	STATE OF ODISHA RANJIT BEHERA VS	SUBASH CHANDR APANI VS	// // 0
175	D-WP(C)/39005/2024 WP(C)/22927/2024	STATE OF ODISHA M/S. MAHIMA NANDA MISHRA VS	KAJAL SAHOO VS	// // 0
176	D-WP(C)/38611/2024 WP(C)/22928/2024	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE,CUTTACK ELECTROLITE INDUSTRY, BBSR VS	UPENDRA KUMAR SAMAL VS	// // 0
177	D-WP(C)/38857/2024 WP(C)/22929/2024	STATE OF ODISHA RANJIT KUMAR BHATTACHARYA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
178	D-WP(C)/39149/2024 WP(C)/22930/2024	STATE OF ODISHA PRIYANKA DEHURY VS	SUBASH CHANDRA PANI VS	// // 0
179	D-WP(C)/39003/2024 WP(C)/22931/2024	STATE OF ODISHA M/S.MAHIMA NANDA MISHRA, CUTTACK VS	KAJAL SAHOO VS	// // 0
180	D-WP(C)/39011/2024 WP(C)/22932/2024	ASSISTANT COMMISSIONER, GST CENTRAL EXCISE,CUTTACK M/S. MAHAIMA NANDA MISHRA VS	KAJAL SAHOO VS	// // 0
181	D-WP(C)/38861/2024 WP(C)/22933/2024	ASSISTANT COMMISSIONER, GST CENTRAL EXCISE,CUTTACK PRATIMA MISHRA VS	BASUDEV PUJARI VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/39151/2024 WP(C)/22934/2024	PADMA CHARAN SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
183	D-WP(C)/38924/2024 WP(C)/22935/2024	RAJKISHOR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
184	D-WP(C)/38900/2024 WP(C)/22936/2024	BIJAY KUMAR DASH VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //
185	D-WP(C)/39170/2024 WP(C)/22937/2024	KAPILAS INDUSTRIAL TRAINING CENTRE, DHENKANAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
186	D-WP(C)/39018/2024 WP(C)/22938/2024	PRABHUDATTA PUROHIT VS THE STATE OF ODISHA	TARINEE PRASAD TRIPATHY VS	// 0 //
187	D-WP(C)/38909/2024 WP(C)/22939/2024	BHIKARI CHARAN DALUA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
188	D-WP(C)/38644/2024 WP(C)/22940/2024	KANAKA PRUSTY VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
189	D-WP(C)/39029/2024 WP(C)/22941/2024	DURJYODHAN RAITA VS BHARAT PETROLEUM CORPORATION LTD, BBSR	SANGRAM KESHARI MISHRA VS	// 0 //
190	D-WP(C)/38217/2024 WP(C)/22942/2024	DANDAPANI MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
191	D-WP(C)/39172/2024 WP(C)/22943/2024	BARI INDUSTRIAL TRAINING CENTER, JAJPUR VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
192	D-WP(C)/39181/2024 WP(C)/22944/2024	PUJAB NATIONAL BANK, CUTTACK VS COLLECTOR AND DISTRICT MAGISTRATE, DEHNKANAL	ANJAN KUMAR BISWAL VS	// 0 //
193	D-WP(C)/39035/2024	NIRJHARINEE NAYAK	SUBHADUTTA ROUSTRAY	//

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	WP(C)/22945/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/38691/2024 WP(C)/22946/2024	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	// 0 //
195	D-WP(C)/39308/2024 WP(C)/22947/2024	GHASIRAM MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
196	D-WP(C)/39204/2024 WP(C)/22948/2024	SANDHYA RANI MAHARANA VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
197	D-WP(C)/39043/2024 WP(C)/22949/2024	GO DIGIT GENERAL INSURANCE LTD., KARNATAKA VS SONALI SAHOO	ADAM ALI KHAN VS	// 0 //
198	D-WP(C)/39212/2024 WP(C)/22950/2024	JANARDAN DEHURY VS LOPAMUDRA PRADHAN	AJIT CH MOHAPATRA VS	// 0 //
199	D-WP(C)/39319/2024 WP(C)/22951/2024	M/S. NILESH KUMAR PRADHAN VS SUPERINTENDENT CGST, ANGUL	KAJAL SAHOO VS	// 0 //
200	D-WP(C)/39075/2024 WP(C)/22952/2024	NITYA PRAKASH SINGH VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
201	D-WP(C)/39575/2024 WP(C)/22953/2024	MADAL LAL AGARWAL @ CHAPPADIA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
202	D-WP(C)/39009/2024 WP(C)/22954/2024	B.SAMLAM VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
203	D-WP(C)/39408/2024 WP(C)/22955/2024	SUKANTI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
204	D-WP(C)/39111/2024 WP(C)/22956/2024	RANJITA JENA VS	PRASANTA KUMAR MISHRA VS	// 0

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205	D-WP(C)/39409/2024 WP(C)/22957/2024	STATE OF ODISHA PADMAJA MOHANTA VS	SURYAKANTA DWIBEDI VS	// // 0
206	D-WP(C)/39407/2024 WP(C)/22958/2024	STATE OF ORISSA GOPAL SAMANTRAY VS	PRASANTA KUMAR NANDA VS	// // 0
207	D-WP(C)/39077/2024 WP(C)/22959/2024	STATE OF ODISHA KANHU CHARAN RAUT VS	SHAKTI DATTA TRIPATHY VS	// // 0
208	D-WP(C)/39410/2024 WP(C)/22960/2024	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA, BBSR RATAN MOHANTA VS	SURYAKANTA DWIBEDI VS	// // 0
209	D-WP(C)/39283/2024 WP(C)/22961/2024	STATE OF ODISHA KHIRODINI DEHURY VS	SUJATA JENA VS	// // 0
210	D-WP(C)/39078/2024 WP(C)/22962/2024	COMMISSIONER CUM SECY TRANSPORT DEPT, ANGUL AJIT KUMAR PANDA VS	SHAKTI DATTA TRIPATHY VS	// // 0
211	D-WP(C)/39093/2024 WP(C)/22963/2024	REGISTRAR,COOPERATIVE SOCIETIES, ODISHA BASUDEV MALLA VS	BHABANI PRASAD TRIPATHY VS	// // 0
212	D-WP(C)/39079/2024 WP(C)/22964/2024	STATE OF ODISHA RASMITA KUMARI JENA VS	SHAKTI DATTA TRIPATHY VS	// // 0
213	D-WP(C)/39386/2024 WP(C)/22965/2024	REGISTRAR,COOPERATIVE SOCIETIES, ODISHA ASHISH KUMAR BEHERA VS	ARUN KUMAR PATRA VS	// // 0
214	D-WP(C)/39137/2024 WP(C)/22966/2024	STATE OF ORISSA LAXMI NARAYAN SETHY VS	MANORANJAN PADHY VS	// // 0
215	D-WP(C)/39080/2024 WP(C)/22967/2024	STATE OF ODISHA KANHU CHARAN PRADHAN VS	SHAKTI DATTA TRIPATHY VS	// // 0
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//

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216	D-WP(C)/39142/2024 WP(C)/22968/2024	RANJIT BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
217	D-WP(C)/39132/2024 WP(C)/22969/2024	CHITA RANJAN SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
218	D-WP(C)/39134/2024 WP(C)/22970/2024	SANKAR BALIARSINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
219	D-WP(C)/38953/2024 WP(C)/22971/2024	PATITAPABAN RATH VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
220	D-WP(C)/39139/2024 WP(C)/22972/2024	SARADA PRASAD NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
221	D-WP(C)/35263/2024 WP(C)/22973/2024	BANABIHARI SWAIN VS ADITYA CAR AUTOMOTIVES PVT. LTD., KHURDHA	SUDHANSU SEKHAR JENA VS	// 0 //
222	D-WP(C)/38980/2024 WP(C)/22974/2024	U.SATYANARAYAN @ V.SATYANARAYAN @ UPALPATI SATYANARAYAN VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
223	D-WP(C)/39213/2024 WP(C)/22975/2024	SKR ITC, JAJAPUR VS STATE OF ODISHA	PAMI RATH VS	// 0 //
224	D-WP(C)/38701/2024 WP(C)/22976/2024	SASMITA ROUT VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
225	D-WP(C)/38989/2024 WP(C)/22977/2024	RAJESH KUMAR SAHU VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
226	D-WP(C)/37701/2024 WP(C)/22978/2024	KAMBALA RAO @ K.UMAPATI RAO VS THE COMNR OF CT AND GST, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
227	D-WP(C)/38692/2024	BRUNDABAN DAS	SUBAS CHANDRA DAS	//

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	WP(C)/22979/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36271/2024 WP(C)/22980/2024	M/S. KEDAR SECURITY SERVICES PVT. LTD., BBSR VS UNION OF INDIA	JANAKI KANTA MAHAPATRA VS	// 0 //
229	D-WP(C)/39023/2024 WP(C)/22981/2024	M/S. RAMESH LAXMI (JV), JHARKHAND VS UNION OF INDIA	GOURI MOHAN RATH VS	// 0 //
230	D-WP(C)/39027/2024 WP(C)/22982/2024	M/S. RAMESH LAXMI (JV), JHARKHAND VS UNION OF INDIA	GOURI MOHAN RATH VS	// 0 //
231	D-WP(C)/35624/2024 WP(C)/22983/2024	TUSHAR KANT PATTANAIAK VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
232	D-WP(C)/39385/2024 WP(C)/22984/2024	PRADIPTA KUMAR BARIK VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
233	D-WP(C)/36691/2024 WP(C)/22985/2024	BIJAY KUMAR NAYAK VS PRINCIPAL COMNR OF INCOME TAX, ODISHA, BBSR	TUSHAR KANTI SATAPATHY VS	// 0 //
234	D-WP(C)/36684/2024 WP(C)/22986/2024	SRIKANT SAHOO VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
235	D-WP(C)/37703/2024 WP(C)/22987/2024	BASANTI SAMANTARAY VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
236	D-WP(C)/38678/2024 WP(C)/22988/2024	DHEERAJ SAHU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/38177/2024 WP(C)/22989/2024	SASMITA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
238	D-WP(C)/38119/2024 WP(C)/22990/2024	AKSHYA KUMAR BEHERA VS	GOPINATH PANDA VS	// 0

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239	D-WP(C)/38914/2024 WP(C)/22991/2024	STATE OF ODISHA SOMANATH MAHAPATRA VS	PRAVAT KUMAR NAYAK VS	// // 0
240	D-WP(C)/38534/2024 WP(C)/22992/2024	STATE OF ODISHA LAXMAN MUNDA VS	DURGESH NARAYAN RATH VS	// // 0
241	D-WP(C)/38695/2024 WP(C)/22993/2024	STATE OF ODISHA RAJIB MOHANTY VS	SADASIVA PATRA (1) VS	// // 0
242	D-WP(C)/38710/2024 WP(C)/22994/2024	STATE OF ODISHA BALLAV CHARAN BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0
243	D-WP(C)/38915/2024 WP(C)/22995/2024	STATE OF ODISHA BASANTA KUMAR NANDA VS	PRAVAT KUMAR NAYAK VS	// // 0
244	D-WP(C)/38546/2024 WP(C)/22996/2024	STATE OF ODISHA MIKHAEL RAIKA VS	DURGESH NARAYAN RATH VS	// // 0
245	D-WP(C)/38969/2024 WP(C)/22997/2024	STATE OF ODISHA UNION BANK OF INDIA, BERHAMPUR VS	TUNA SAHU VS	// // 0
246	D-WP(C)/38918/2024 WP(C)/22998/2024	STATE OF ORISSA PRASANNA KUMAR PRADHAN VS	PRAVAT KUMAR NAYAK VS	// // 0
247	D-WP(C)/38549/2024 WP(C)/22999/2024	STATE OF ODISHA LAXMIPRIYA NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
248	D-WP(C)/39572/2024 WP(C)/23000/2024	STATE OF ODISHA NINIMA BISWAL VS	RASHMI RANJAN MISHRA VS	// // 0
249	D-WP(C)/39169/2024 WP(C)/23001/2024	STATE OF ORISSA SUMITRA MAJHI VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// // 0 //

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250	D-WP(C)/38277/2024 WP(C)/23002/2024	SANJUKTA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
251	D-WP(C)/38558/2024 WP(C)/23003/2024	MINATI PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
252	D-WP(C)/38851/2024 WP(C)/23004/2024	BIJAYA KUMAR LENKA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
253	D-WP(C)/38346/2024 WP(C)/23005/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
254	D-WP(C)/39186/2024 WP(C)/23006/2024	RAJANIKANTA PRUSTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
255	D-WP(C)/38723/2024 WP(C)/23007/2024	M/S. BISHANDAYAL JEWELLERS, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) DEPT. OF REVENUE, NEW DELH	RAJESH KUMAR SAHOO VS	// 0 //
256	D-WP(C)/38592/2024 WP(C)/23008/2024	SUNITI CHAUDHURY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
257	D-WP(C)/34673/2024 WP(C)/23009/2024	UNION OF INDIA VS AMIYA KANTI PATNAIK	SATYA SINDHU KASHYAP VS	// 0 //
258	D-WP(C)/38652/2024 WP(C)/23010/2024	MOHAN PRADHANI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
259	D-WP(C)/37095/2024 WP(C)/23011/2024	NILAMANI GOUDA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
260	D-WP(C)/38761/2024 WP(C)/23012/2024	JUDHISTHIR ROURAY VS UTTAM BEWA	BANSHIDHAR BAUG VS	// 0 //
261	D-WP(C)/39244/2024	DHANESWAR MOHANTA	ASHOK KUMAR SARANGI	//

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	WP(C)/23013/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/38848/2024 WP(C)/23014/2024	BIDYUTLATA BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
263	D-WP(C)/38758/2024 WP(C)/23015/2024	CANARA BANK, GOMARDIH MINES BRANCH, SUNDARGARH VS PANKAJ SAHOO	SUBRAT MISRA VS	// 0 //
264	D-WP(C)/38425/2024 WP(C)/23016/2024	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
265	D-WP(C)/39229/2024 WP(C)/23017/2024	DR.RAJAKISHORE BARAD VS CHIEF MANAGER CUM A.O., UCO BANK, BBSR	ANANTA NARAYAN PATTANAYAK VS	// 0 //
266	D-WP(C)/38829/2024 WP(C)/23018/2024	ABHAYA KUMAR PARIDA VS BIDYADHAR PARIDA	KAILASH CHANDRA KAR VS	// 0 //
267	D-WP(C)/39570/2024 WP(C)/23019/2024	APARNA NAYAK VS ASST.G.M AND ZONAL MANAGER CUM DISCIPLINARY AUTHORITY, INDIAN BANK, ZONAL OFFICE BERAHMAPUR, GANJAM	SANTOSH KUMAR NANDA VS	// 0 //
268	D-WP(C)/39230/2024 WP(C)/23020/2024	CHANDAN MOHANTY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
269	D-WP(C)/38923/2024 WP(C)/23021/2024	PRIYANKA SAHOO VS STATE OF ODISHA	JITENDRA KUMAR CHHOTARAY VS	// 0 //
270	D-WP(C)/38886/2024 WP(C)/23022/2024	SATYANANDA SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
271	D-WP(C)/39390/2024 WP(C)/23023/2024	PUSHPANJALI PRADHAN VS THE BRANCH MANAGER, AXIS BANK, SORODA BRANCH, GANJAM	P.ANUP DASH VS	// 0 //
272	D-WP(C)/38933/2024 WP(C)/23024/2024	JHUNU MUDULI VS	SITA KANTA HOTA VS	// 0

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273	D-WP(C)/36444/2024 WP(C)/23025/2024	SECY, INSURANCE OMBUDSMAN, BBSR YENUMULA GANGA LAKSHMI VS STATE OF ODISHA	ASISH MISHRA VS	// // ()
274	D-WP(C)/39196/2024 WP(C)/23026/2024	KAJAL SATHUA VS KAILASH PRASAD KAMILA	AMITAV TRIPATHY VS	// () //
275	D-WP(C)/38997/2024 WP(C)/23027/2024	BIJAYA KUMAR NAYAK VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD, BBSR	EKTA AGARWAL VS	// () //
276	D-WP(C)/37441/2024 WP(C)/23028/2024	BENUDHAR BEHERA VS COLLECTOR KEONJHAR	SURENDRA KUMAR BISWAL VS	// () //
277	D-WP(C)/39384/2024 WP(C)/23029/2024	SUMANTA PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
278	D-WP(C)/39019/2024 WP(C)/23030/2024	KAMINI MAHAKUL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
279	D-WP(C)/39237/2024 WP(C)/23031/2024	S.D.O. ELECTRICAL, SAMBALPUR ELECTRICAL DIVISION (SED), TPWODL VS NIMAI CHARAN GHOSH	PRASANTA KUMAR TRIPATHY VS	// () //
280	D-WP(C)/39021/2024 WP(C)/23032/2024	SARADA MALLIK VS BISWARANJAN JENA	NIRANJAN PRASAD PATRA VS	// () //
281	D-WP(C)/39616/2024 WP(C)/23033/2024	SUDHANSU JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
282	D-WP(C)/39474/2024 WP(C)/23034/2024	SRINIBAS JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
283	D-WP(C)/39239/2024 WP(C)/23035/2024	ESO, SAHASPUR, TPWODL, SAMBALPUR VS JYOTIPRABHA PRUSETH	PRASANTA KUMAR TRIPATHY VS	// () //

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284	D-WP(C)/39617/2024 WP(C)/23036/2024	SRINIBAS JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
285	D-WP(C)/39026/2024 WP(C)/23037/2024	PUJA CONSTRUCTION, BBSR VS THE COMMISSIONER CT AND GST, CUTTACK	TAPESH ROY VS	// 0 //
286	D-WP(C)/37430/2024 WP(C)/23038/2024	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
287	D-WP(C)/38663/2024 WP(C)/23039/2024	DHARMENDRA KUMAR DANDASENA VS COMMINSR-CUM-SECY TO THE GOVT. DEPT. OF PR AND DW DEPT. ODISHA, BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
288	D-WP(C)/39156/2024 WP(C)/23040/2024	BIRENDRA KUMAR PANDA VS ODISHA STATE FINANCIAL CORPORATION, CUTTACK	DEEPALI MAHAPATRA VS	// 0 //
289	D-WP(C)/39636/2024 WP(C)/23041/2024	RAJESH SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
290	D-WP(C)/39236/2024 WP(C)/23042/2024	SIDOINE KENGURUKA VS UNION OF INDIA	DR. SIMANCHALLA RANJIT VS	// 0 //
291	D-WP(C)/38748/2024 WP(C)/23043/2024	M/S. SHREE SHYAMJEE CONSTRUCTIONS PVT LTD. VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
292	D-WP(C)/39585/2024 WP(C)/23044/2024	ER DEBASHISHA HOTA VS STATE OF ODISHA	IN PERSON VS	// 0 //
293	D-WP(C)/39634/2024 WP(C)/23045/2024	GAYATRI MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
294	D-WP(C)/39635/2024 WP(C)/23046/2024	SANTOSH KUMAR SINGH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
295	D-WP(C)/39317/2024	JITENDRA KUMAR CHAND	KRISHNA CHANDRA SAHU	//

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	WP(C)/23047/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/39495/2024 WP(C)/23048/2024	S.K.IMRAN ALAM VS STATE OF ODISHA	M.A.ALI VS	// 0 //
297	D-WP(C)/38390/2024 WP(C)/23049/2024	SAKTI SEKHAR MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/38478/2024 WP(C)/23050/2024	V.BIJAYA KUMAR VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
299	D-WP(C)/39610/2024 WP(C)/23051/2024	SIBA MALIKA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
300	D-WP(C)/39541/2024 WP(C)/23052/2024	SUSHANTA KUMAR BHOI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
301	D-WP(C)/38484/2024 WP(C)/23053/2024	SITANATH BISWASROY VS THE ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
302	D-WP(C)/39103/2024 WP(C)/23054/2024	JAYARAM NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
303	D-WP(C)/39536/2024 WP(C)/23055/2024	RAMAKANTA SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
304	D-WP(C)/38350/2024 WP(C)/23056/2024	KETUKA BALIARSINGH VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
305	D-WP(C)/39524/2024 WP(C)/23057/2024	SONU VS THE STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
306	D-WP(C)/39366/2024 WP(C)/23058/2024	VARSHA BHUYAN VS	BIPLABA P.B. BAHALI VS	// 0

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307	D-WP(C)/38527/2024 WP(C)/23059/2024	UNION OF INDIA JUGAL KISHORE BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // ()
308	D-WP(C)/38353/2024 WP(C)/23060/2024	MURALIDHAR @ BHIMASEN BARAL VS STATE OF ODISHA	GEETA RANI MALLICK VS	// ()
309	D-WP(C)/39612/2024 WP(C)/23061/2024	NARESH KUMAR KARJEE VS STATE OF ODISHA	GOPAL SINHA VS	// ()
310	D-WP(C)/39614/2024 WP(C)/23062/2024	BIJU KUMAR SABHAPATI VS STATE OF ODISHA	GOPAL SINHA VS	// ()
311	D-WP(C)/38528/2024 WP(C)/23063/2024	MRUTYUNJAY MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
312	D-WP(C)/38533/2024 WP(C)/23064/2024	MADAN CHINDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// ()
313	D-ABLAPL/27351/2024 ABLAPL/10079/2024	DEEPAK BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	AIR FIELD P.S. /224 /2024 ()
314	D-ABLAPL/27192/2024 ABLAPL/10080/2024	SUSHANTA SAHU @ HEMANTA SAHOO @ BAPUNI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LINGARAJ P.S. /169 /2023 ()
315	D-ABLAPL/27360/2024 ABLAPL/10081/2024	MANORANJAN BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /127 /2018 ()
316	D-ABLAPL/27367/2024 ABLAPL/10082/2024	RANJIT PATTANAIAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /31 /2021 ()
317	D-ABLAPL/25725/2024 ABLAPL/10083/2024	DILIP KHOSALA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DAMANJODI /91 /2024 ()

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318	D-ABLAPL/27194/2024 ABLAPL/10084/2024	SAMIR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /453 /2023 () //
319	D-ABLAPL/27371/2024 ABLAPL/10085/2024	ALEKHA BIHARI PARIDA @ ALEKHA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /158 /2024 () //
320	D-ABLAPL/27327/2024 ABLAPL/10086/2024	SURAJ BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	//0 () //
321	D-ABLAPL/27406/2024 ABLAPL/10087/2024	LIMAN SETH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /275 /2024 () //
322	D-ABLAPL/27347/2024 ABLAPL/10088/2024	HASIB KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOPALPUR /192 /2024 () //
323	D-ABLAPL/25864/2024 ABLAPL/10089/2024	BINOD KUMAR JENA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	BARIPADA TOWN /433 /2024 () //
324	D-ABLAPL/27421/2024 ABLAPL/10090/2024	AINTHA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NUAGAON /126 /2024 () //
325	D-ABLAPL/27449/2024 ABLAPL/10091/2024	BIJAYA BHUYAN @ GAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /224 /2024 () //
326	D-ABLAPL/26362/2024 ABLAPL/10092/2024	DIPAK KHOSLA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DAMANJODI /91 /2024 () //
327	D-ABLAPL/27350/2024 ABLAPL/10093/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /309 /2024 () //
328	D-ABLAPL/27451/2024 ABLAPL/10094/2024	BABULI JENA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BADAMBADI /208 /2024 () //
329	D-ABLAPL/26902/2024	NIRANJAN BEHERA	JAYADEBA BEHERA	BALUGAON P.S. /214 /2024

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	ABLAPL/10095/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/27465/2024 ABLAPL/10096/2024	AJIT MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /226 /2021 () //
331	D-ABLAPL/27040/2024 ABLAPL/10097/2024	GOPINATH SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NIHALPRASAD /65 /2024 () //
332	D-ABLAPL/27479/2024 ABLAPL/10098/2024	MANGULU @ MD ARBAJ VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHURDA SADAR /50 /2022 () //
333	D-ABLAPL/27486/2024 ABLAPL/10099/2024	RANJAN SAMANTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /229 /2024 () //
334	D-ABLAPL/27499/2024 ABLAPL/10100/2024	SAI @ PARTHA SARATHI DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	NIALI /2 /2018 () //
335	D-ABLAPL/27304/2024 ABLAPL/10101/2024	AMIT BOSH VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /215 /2023 () //
336	D-ABLAPL/27106/2024 ABLAPL/10102/2024	BALARAM SAHOO VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SABARANG /221 /2024 () //
337	D-ABLAPL/27244/2024 ABLAPL/10103/2024	RANJAN PRADHAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /584 /2024 () //
338	D-ABLAPL/27306/2024 ABLAPL/10104/2024	PONNADA SHIVA@P.SHIVA@P.SHIVA ACHARY VS STATE OF ODISHA	SUBHAGYA KUMAR DASH VS	NIMAKHANDI /228 /2024 () //
339	D-ABLAPL/27139/2024 ABLAPL/10105/2024	KAJAL NAYAK @ KINNER VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /517 /2024 () //
340	D-ABLAPL/27313/2024 ABLAPL/10106/2024	SITARAM PAHAN VS	SUBHAGYA KUMAR DASH VS	KHALLIKOTE /368 /2024 ()

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341	D-ABLAPL/27302/2024 ABLAPL/10107/2024	STATE OF ODISHA DANDAPANI GOUDA VS	SOUBHAGYA KUMAR DASH VS	// GRAM GANJAM /145 /2024 ()
342	D-ABLAPL/27184/2024 ABLAPL/10108/2024	STATE OF ODISHA KAMALA PRUSTY VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /623 /2024 ()
343	D-ABLAPL/27416/2024 ABLAPL/10109/2024	STATE OF ODISHA MANJU @ KAMINI DAS VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /412 /2024 ()
344	D-ABLAPL/27454/2024 ABLAPL/10110/2024	STATE OF ODISHA MANOJ KUMAR BEHERA VS	AMITAV TRIPATHY VS	// NAYAGARH /316 /2024 ()
345	D-ABLAPL/27428/2024 ABLAPL/10111/2024	STATE OF ODISHA ROSANA KUMAR BADAJENA @ ROSANA BADAJENA VS	ACHYUTANANDA PATTANAİK VS	// NIALI /335 /2024 ()
346	D-ABLAPL/27524/2024 ABLAPL/10112/2024	STATE OF ODISHA NARENDRA SAHU VS	BISWAJIT RANJAN TRIPATHY VS	// BANDHUGOAN /84 /2024 ()
347	D-ABLAPL/27436/2024 ABLAPL/10113/2024	STATE OF ODISHA RAJIB BISWAL @ RAJENDRA BISWAL VS	PRAKASH KUMAR SAMAL VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
348	D-ABLAPL/26502/2024 ABLAPL/10114/2024	STATE OF ODISHA ANIL KUMAR PADHY VS	MRUTUNJAYA MAHARANA VS	2(A)CC/000020/2024 GOLANTHARA (BERHAMPUR) /341 /2024 ()
349	D-ABLAPL/24573/2024 ABLAPL/10115/2024	STATE OF ODISHA AKSHAYA KUMAR JENA VS	JANMEJAYA RAY VS	// NAYAPALLI P.S. /110 /2024 ()
350	D-ABLAPL/27423/2024 ABLAPL/10116/2024	STATE OF ODISHA PRAVAKAR MARTHA VS	MITHUN DAS VS	// BEGUNIA P.S. /128 /2024 ()
351	D-ABLAPL/25937/2024 ABLAPL/10117/2024	STATE OF ODISHA GITANJALI PATRA VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// BARKOTE /384 /2024 () //

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352	D-ABLAPL/26912/2024 ABLAPL/10118/2024	SUNIL NAHAK VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	NIMAKHANDI /93 /2024 () //
353	D-ABLAPL/27105/2024 ABLAPL/10119/2024	SK. AMIRUL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JASHIPUR /339 /2023 () //
354	D-ABLAPL/27538/2024 ABLAPL/10120/2024	NIRANJAN JENA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BRAHMAGIRI /288 /2023 () //
355	D-ABLAPL/27152/2024 ABLAPL/10121/2024	LIKU @ RAKESH SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /271 /2024 () //
356	D-ABLAPL/27554/2024 ABLAPL/10122/2024	NIYATI PANDA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /434 /2024 () //
357	D-ABLAPL/27539/2024 ABLAPL/10123/2024	KESAB CHHUTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ATHAMALLIK /226 /2024 () //
358	D-ABLAPL/27553/2024 ABLAPL/10124/2024	RAJ KISHORE BARIK @ RAJU BARIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	BADAMBADI /278 /2024 () //
359	D-ABLAPL/26249/2024 ABLAPL/10125/2024	KANHA @ SUBHAM SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP /211 /2024 () //
360	D-ABLAPL/27541/2024 ABLAPL/10126/2024	PRADOSH RANJAN SAHU @ PRADOSH KUMAR SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	GONDIA /197 /2024 () //
361	D-ABLAPL/27425/2024 ABLAPL/10127/2024	AZAD MOHAMMED VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BAGHAMARI /15 /2021 () //
362	D-ABLAPL/27446/2024 ABLAPL/10128/2024	SANTOSH KUMAR MUDULI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /396 /2024 () //
363	D-ABLAPL/27533/2024	SONU SAHOO	MANAS KUMAR CHAND	BAGHAMARI /140 /2024

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	ABLAPL/10129/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/27535/2024 ABLAPL/10130/2024	SUSAMA BARAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /391 /2024 () //
365	D-ABLAPL/25767/2024 ABLAPL/10131/2024	RAMESH BEHERA @RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 J.M.F.C.,CHANDIKHOLE(Jajapur) 2(A)CC/0000151/2024
366	D-ABLAPL/27583/2024 ABLAPL/10132/2024	KABITA SAHANI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PARADEEP LOCK /270 /2024 () //
367	D-ABLAPL/27121/2024 ABLAPL/10133/2024	HASRAT ALLI KHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	INDUSTRIAL ESTATE PS /193 /2024 () //
368	D-ABLAPL/27444/2024 ABLAPL/10134/2024	SUBRATA NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /333 /2024 () //
369	D-ABLAPL/27433/2024 ABLAPL/10135/2024	KANHU BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/ /0 () //
370	D-ABLAPL/27439/2024 ABLAPL/10136/2024	SAFIQUE AHMAD VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KANPUR /75 /2024 () //
371	D-ABLAPL/27468/2024 ABLAPL/10137/2024	UPENDRA JENA @ RUPEI JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /201 /2024 () //
372	D-ABLAPL/27404/2024 ABLAPL/10138/2024	MIRZA NESARUDDIN BAIG VS STATE OF ODISHA	DIPTIREKHA NANDA VS	PURUNABAZAR /152 /2020 () //
373	D-ABLAPL/27484/2024 ABLAPL/10139/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
374	D-ABLAPL/27566/2024 ABLAPL/10140/2024	MADAN MOHAN MAHAPATRA VS	BIJAY KUMAR MOHANTY VS	BALUGAON P.S. /236 /2024 ()

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375	D-ABLAPL/25609/2024 ABLAPL/10141/2024	STATE OF ODISHA CHANDAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// NIKIRAI /192 /2024 () //
376	D-ABLAPL/27561/2024 ABLAPL/10142/2024	LAXMINARAYAN SAHU @ BABU VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	CHANDANPUR /16 /2020 () //
377	D-ABLAPL/27589/2024 ABLAPL/10143/2024	NIRAKAR NAIK VS STATE OF ODISHA	SATYA PRAKASH SATPATHY VS	GONDIA /52 /2023 () //
378	D-ABLAPL/26919/2024 ABLAPL/10144/2024	DINESH PRATAP SINGH VS STATE OF ODISHA	SATYAM DAS PATTANAİK VS	KOIDA /97 /2024 () //
379	D-ABLAPL/26550/2024 ABLAPL/10145/2024	RATNAKARA MAHAPATRA @ MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 J.M.F.C,PARJANG(Dhenkanal) 2(A)CC/0000122/2024
380	D-ABLAPL/27595/2024 ABLAPL/10146/2024	RATIKANTA DAS VS STATE OF ODISHA	BANAMALI SAHOO VS	MANCHESWAR P.S. /456 /2023 () //
381	D-ABLAPL/27655/2024 ABLAPL/10147/2024	SRIKANTA SUMANTARAY @ SRIKANTA SUMANTARAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /351 /2024 () //
382	D-ABLAPL/27470/2024 ABLAPL/10148/2024	PRAMOD JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /201 /2024 () //
383	D-ABLAPL/27605/2024 ABLAPL/10149/2024	LALMOHAN BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /191 /2024 () //
384	D-ABLAPL/27430/2024 ABLAPL/10150/2024	AKASH @ GOBARDHAN PARICHHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /153 /2024 () //
385	D-ABLAPL/27648/2024 ABLAPL/10151/2024	BUDHADEBA JENA VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	TIRTOL /432 /2024 () //

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386	D-ABLAPL/27560/2024 ABLAPL/10152/2024	ABHIMANYU NATHA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /663 /2024 () //
387	D-ABLAPL/24825/2024 ABLAPL/10153/2024	RANJAN BARA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ABHAYACHANDPUR /125 /2021 () //
388	D-ABLAPL/24829/2024 ABLAPL/10154/2024	RANJAN BARA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	ABHAYACHANDPUR /126 /2021 () //
389	D-ABLAPL/26656/2024 ABLAPL/10155/2024	LOKNATH SWAIN VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	DHAULI PS /50 /2021 () //
390	D-ABLAPL/27001/2024 ABLAPL/10156/2024	AJAY KUMAR PRADHAN @ BRUNDABAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /285 /2024 () //
391	D-ABLAPL/27162/2024 ABLAPL/10157/2024	SUSIL KUMAR DASH VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /693 /2022 () //
392	D-ABLAPL/27199/2024 ABLAPL/10158/2024	ROHINI KUMAR PRUSTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NAUGAON /229 /2024 () //
393	D-ABLAPL/27578/2024 ABLAPL/10159/2024	GATIKRUSHNA SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000064/2013
394	D-ABLAPL/27374/2024 ABLAPL/10160/2024	MANOJ KUMAR NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	BALIKUDA /197 /2024 () //
395	D-ABLAPL/27410/2024 ABLAPL/10161/2024	MANJIT OJHA VS STATE OF ODISHA	ADITI HOTA VS	INDUASTRIAL,NISA /271 /2024 () //
396	D-ABLAPL/27742/2024 ABLAPL/10162/2024	KALPANA KABAT VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	CUTTACK VIGILANCE /25 /2024 () //